

HIGH COURT OF ANDHRA PRADESH

Subject: In supersession of the earlier orders, allocation of the Districts to the Hon'ble Judges shall be as under, with immediate effect.

<u>S.No.</u>	<u>Name of the Hon'ble Administrative Judge</u>	<u>Name of the District</u>
1.	JUSTICE C.PRAVEEN KUMAR	GUNTUR
2.	JUSTICE A.V.SESHA SAI	KRISHNA
3.	JUSTICE U.DURGA PRASAD RAO	WEST GODAVARI
4.	JUSTICE M.SATYANARAYANA MURTHY	VISAKHAPATNAM
5.	JUSTICE D.V.S.S.SOMAYAJULU	EAST GODAVARI
6.	JUSTICE KONGARA VIJAYA LAKSHMI	KURNOOL
7.	JUSTICE M. GANGA RAO	VIZIANAGARAM
8.	JUSTICE Ch. MANAVENDRANATH ROY	CHITTOOR
9.	JUSTICE M. VENKATA RAMANA	KADAPA
10.	JUSTICE R.RAGHUNANDAN RAO	ANANTAPUR
11.	JUSTICE B.DEVANAND	SRIKAKULAM
12.	JUSTICE D.RAMESH	NELLORE
13.	JUSTICE N. JAYASURYA	PRAKASAM

 22/1/2020

**REGISTRAR (I.T-cum-C.P.C)
FAC REGISTRAR GENERAL**

DATE: 22-01-2020.